HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI ABSTRACT

District and Sessions Judges - Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.

ROC.NO.202/2019-B.SPL.

NOTIFICATION NO.190-B.SPL.

DATED:20.03.2019. READ:

- 1. G.O.Ms.No.74 Home (Courts-A) department dated 10.06.2016.
- 2. G.O.Ms.No.27 Home (Courts-A) department dated 01.03.2017.

The High Court passed the following Transfer and Posting of District and Sessions Judge:

Sri G.Vallabha Naidu, XI Addl. District and Sessions Judge, Gudiwada, Krishna District is transferred and posted as Special Judge for trial of disposal of Commercial Disputes, Visakhapatnam (New Court).

- Sri G.Vallabha Naidu, will immediately handover charge of his post to the Special Judge for trial of case under SCS and STs (POA) Act-cum-X Addl. District and Sessions Judge, Machilipatnam, and proceed to his new station and shall take charge of his post in consultation with the Prl. District and Sessions Judge, Visakhapatnam.
- ii) The Special Judge for trial of case under SCS and STs (POA) Act-cum-X Addl. District and Sessions Judge, Machilipotnam, will be in full additional charge of the post of XI Addl. District and Sessions Judge, Gudiwada, until further orders.
- NOTE: The Order placed in the High Court's Website <u>http://hc.ap.nic.in</u> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR GENERAL FAC REGISTRAR (VIGILANCE

To

- 1. The officers concerned.
- 2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
- 3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.

- The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi at Velagapudi, Guntur District.
- 6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
- 7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi, Guntur District.
- 8. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
- 9. The Additional District and Sessions Judge, Krishna at Machilipatnam.
- 10. The Special Judge for trial of disposal of Commercial Disputes, Visakhapatnam.
- 11. The XI Addl. District and Sessions Judge, Gudiwada, Krishna District.
- 12. TheXAddl. District and Sessions Judge, Machilipatnam, Krishna District.
- 13. The District Treasury Officer, Krishna at Machilipatnam.
- 14. The Sub-Treasury Officer, Gudiwada, Krishna District.

15. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.